

**Contested Commercial Cases disposed during the Month: April, 2024**

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)/20/2020	MS (Com)/20/2020	12-03-2020	General Power Company Pvt. Ltd. Vs M/S Nutec Bickley	Debjani Dey	-	01-04-2024	1481	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)/30/2021	MS (Com)/30/2021	01-03-2021	West Bengal Power Development Corporation limited Vs M/s Lokenath Eatate and Export Pvt. Ltd.	Siddhartha Swarup Panja	-	04-04-2024	1130	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)/51/2022	Misc. Arb (Com)/51/2022	27-09-2022	M/s. BKD-Acharya (JV) Vs Union of India	Sunil Baran Chanda	-	06-04-2024	557	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)/81/2023	Misc. Arb (Com)/81/2023	09-08-2023	M/s. Mainak Engineering Private Limited Vs Bihar Rural Livelihoods Promotion Society	Samrat Mukherji	-	10-04-2024	245	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)/32/2022	Misc. Arb (Com)/32/2022	30-05-2022	M/S Gammon India Ltd. Vs National Highways Authority of India	Chhaya Das	-	15-04-2024	686	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			
6	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)/77/2023	Misc. Arb (Com)/77/2023	11-07-2023	Rajib Tibrewal Vs Modello Ventures LLP	Nikunj Berlia	-	18-04-2024	282	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			

7	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)/31/2021	MS (Com)/31/2021	26-03-2021	Venkatesh Vincom Pvt. Ltd. Vs M/S Spice of Joy, Multicuisine Restaurant cum Bar	Rajrita Banerjee	-	29-04-2024	1130	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Nil															
9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Case (Commercial)	06 of 2024	21-02-2024	M/S PARESH NATH DATTA Vs BIRBHUM INSTITUTION OF ENGINEER TECHNOLOGY	Subrata Ghosh V/s Palash Pal	9474493517 V/S	30-04-2024 (Contested)	69 days	No	Disposed of	No	No			
10	Commercial Court at Siliguri	Darjeeling, jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	Nil															
Total Number of cases Disposed during the Month: 8																		